

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: AT HYDERABAD**

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Sub:- High Court for the State of Telangana – Letter received from the Registrar (Administration), National Judicial Academy, Bhopal – Approval of Academic Calendar for the months of August & September, 2019 and Nominations of two Additional District Judges for the Academic Programme No. P – 1165, “Workshop for Additional District Judges” scheduled to be held from 06.09.2019 to 08.09.2019– Nomination of Judicial Officers – Orders issued.

Ref: Letter dt:09.08.2019, from the Registrar (Administration), National Judicial Academy, Bhopal.

**ORDER: ROC.NO. 682/SO/2019, DATED 30.08.2019**

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The Hon'ble High Court has been pleased to nominate Sri B.Papi Reddy, I Additional District & Sessions Judge, Medak at Sangareddy and Sri T.Raghuram, I Additional District & Sessions Judge, Mahaboobnagar, to participate in the Academic Programme No.P-1165, “Workshop for Additional District Judges” scheduled to be held from 06.09.2019 to 08.09.2019 at National Judicial Academy, Bhopal.

The Officers, who are nominated, are instructed to go through the “Joining Instructions” published on the National Judicial Academy website.

  
**REGISTRAR GENERAL** 20/8/19

To

1. The Individual concerned.
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)